

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/4982/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 22nd December, 2020.

Sub:- **Winter vacation.**

Ref:- Your letter No. FC/Sil/2020/361 dtd. 21.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission from the morning of 24.12.2020 till the morning of 02.01.2020, has been granted.

The Counsellor, family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/4983-4984/A, dated 22.12.2020

Copy to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)